

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.393/10

Wednesday this the 2nd day of November 2011

C O R A M :

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

K.P.Varghese,
S/o.K.A.Papputty,
Loco Pilot/Goods/Southern Railway/Ernakulam Junction.
Residing at No.114-D, Railway Quarters,
Ernakulam Junction, Cochin – 682 016. ...Applicant

(By Advocate Mr.T.C.Govindaswamy)

V e r s u s

1. Union of India represented by the General Manager,
Southern Railway, Headquarters Office,
Park Town P.O., Chennai – 3.
2. The Divisional Railway Manager,
Southern Railway, Trivandrum Division,
Trivandrum – 14.
3. The Sr. Divisional Personnel Officer,
Southern Railway, Trivandrum Division,
Trivandrum – 14.
4. Shri.Jenson Thomas,
Crew Controller,
Office of the Crew Controller,
Ernakulam Junction, Cochin – 68 016.
5. Shri.N.Govinda Karnavar,
Sr. Divisional Personnel Officer,
Southern Railway, Trivandrum Division,
Trivandrum – 14. ...Respondents

(By Advocate Mr.P.Haridas [R1-3])

*This application having been heard on 2nd November 2011 this
Tribunal on the same day delivered the following :-*

.2.

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

It has been stated by the counsel for the applicant that the matter has become infructuous. Therefore, a prayer is made for closure of the O.A. Accordingly, the O.A is closed as having become infructuous.

(Dated this the 2nd day of November 2011)


K.NOORJEHAN
ADMINISTRATIVE MEMBER


Dr.K.B.S.RAJAN
JUDICIAL MEMBER

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